| क्रम सं०      | श्रिष्ठिकारियों की संख्या   | श्रिष्ठिकारी की नियुक्ति की<br>तारीख |
|---------------|-----------------------------|--------------------------------------|
| केन्द्रीय उरप | द शुल्क तथा सीमाशुल्क बोर्ड |                                      |
| 1             | 1                           | 20-05-1985                           |
| 2             | 1                           | 31-12-1986                           |
| 3             | 1                           | 20-05-1985                           |
| 4             | 1                           | 31-10-1986                           |
| 5             | 1                           | 01-12-1986                           |
| 6             | 1                           | 20-05-1985                           |
| 7             | 2                           | 04-07-1988                           |
| 8             | 1                           | 06-04-1987                           |
| 9             | 2                           | 20-05-1988                           |
| 10            | 1                           | 31-03-1989                           |
| 11            | Ĩ                           | 30-08-1988                           |
| 12            | 1                           | 05-01-1988                           |
| 13            | 2                           | 16-04-1991                           |
| 14            | 1                           | 17-06-1974                           |
| 15            | 1                           | 11-03-1991                           |
| 1:6           | 1                           | 23-05-1991                           |
| 17            | · 1                         | 01-01 1983                           |
| 18            | 1 -                         | 21-41980                             |
| 19            | 1                           | 31-01-1983                           |
| 20            | 1                           | 01-01-1983                           |
| 21            | 1                           | 21-11-1989                           |

## Monthly expenditure of Government Departments

\*398. DR. MURLI MANOHAR JOSHI;

SHRI TRILOKI NATH CHATURVEDI:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Central Government have resolved to reduce the

- \*administrative and non-plan, expenditure in Government as a measure of inflation-nary control;
- (b) what is the monthly Government expenditure of Central Government Departments at the and of each month from March to June, 1992 and how does it compare with the corresponding expenditure in 1991; and
- (c) what specific instructions have been issued to Government Departments for re-

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THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHAN. TARAM POTDUKHE): (a) As a measure of controlling inflation is necesary to reduce the fiscal and monetised deficits. The 1992-93 Budget seeks *to* achieve this by non-plan expenditure restraint and higher revenue collections. This is also a part of the fiscal strategy of the 8th Plan.

- (b) It is not feasible to make a comparison between the monthly expenditure of Central Government Departments in a given year with the corresponding period in a previous year, as monthly figures booked in the accounts are unaudited and subject to reconciliation and adjustments due to delayed receipt of accounts both from the Banks and the Accounts Offices, due to a variety of reasons. It is only the annual accounts which are completf, reconciled and audited that can be compared.
- Government have issued a number of econlttny instructions to control expenditure. Besides curbs on expenses on travel, fuel, telephones, furnishings, seminars', publications, etc.; a review of various schemes has also been undertaken so) that low priority schemes are phased out. Administered alsol adjusted prices ante whether necessary to ensure that budgeted like repayments of loan and interest are realised and that burden of subsidies on Budget is not increased. Besides the well established system for expenditure control in Government of India, steps are being taken to strengthen within-year expenditure monitoring procedures. A system of monthly monitoring of the transactions ; of the Central Government has been instituted.

## Rub and Spokes system by Vayudoot

\*399. SHRIMATI JVEENA VERMA: SHRI MURLIDHAR CHAND-RAKANT BHANDARE:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether it is a fact that Vayudoo) is planning to start a hub and spokes sys tem alongwith Air India, whereby selected destinations in India and passengers intending to go abroad would be flown from these selected places to Delhi anc Bombay to be connected with Air India flights abroad; and
- (b) if so, what are the details of the plan, and what steps are being taken to procure suitable aircraft and pilots to operate these flights?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b; The modalities in this behalf are being worked out jointly by Air India and Vayudoot.

## मध्य प्रदेश ग्रौर पुजरात में पर्यटन का शिकास

\*400 श्री अजीत जोगी: श्री छोटुमाई पटेल: 🎍

क्या नागर विज्ञानन भौर पर्यटन संकी यह बताने की कृपा करेंगे कि:

- (क) मध्य प्रदेश श्रीर गुजरात को पर्यटन स्थलों का विकास करने के लिए 1990-91 श्रीर 1991-92 के वर्षों के दौरान कितनी-कितनी धनराशि आवंटित की गई;
- (ख्र) इन स्थलों के विकास पर प्रति-वर्ष कितनी-कितनी धनराशि व्यय की गई;
- (ग) ब्रावटित की गई उपर्युक्त धन-राशि से इन राज्यों ने 1990--91 में कौन-कौन से पर्यटक स्थलों का विकास किया ; कौर
- (६) उपर्युक्त राज्यों के लिए पर्यटन संबंधी भावी योजनायें क्या हैं?

नागर विमानन झौर पर्यटन मंत्री (श्री माधवराव सिंधिया): (कः) श्रीर (ख)